

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **28.09.2022** (WEDNESDAY)
 CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Judgement

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(Ins) No. 312/2022 & IA No. 659,660,661/2022	Dr. Gopala Krishnan MS Vs Mr. Ravindra Beleyur WITH	Raj Kumar Jhabakh	T. Ravichandran, Ravindra Beleyur, A.K. Mylsamy,
2.	Comp App (AT)(Ins) No. 316/2022 & IA No. 669, 670,671,672/2022	Dr. Gopala Krishnan MS Vs Mr. Ravindra Beleyur	Raj Kumar Jhabakh	T. Ravichandran, Ravindra Beleyur, A.K. Mylsamy,

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) No. 97/2022	IDBI Trusteeship Services Limited Vs Platinum Holdings Private Limited	Arun Karthik Mohan Nitesh Jain Vatsala Kumar Amritha Sathyajith	
4.	Comp App (AT)(Ins) No. 355/2022 & IA No. 806/2022	Urban Infrastructure Trustees Limited Vs M/s Ozone Propex Pvt Ltd	K. Gowtham Kumar, Athiban Vijay AK, N.S. Amogh Simha, and Gayathri R	

For Hearing (Part Head)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
5.	TA (AT) No. 13/2021	SP Coal Resources Pvt Ltd Vs Indus FILA Limited	Goutham Shivshankar Shantanu Singh	Supriya Jain, Tushar Mudgal, RP Yugank Goel R-2. Shreyas Jayasimha Aakash Sherwal R4
6.	Comp App (AT)(CH)No.10/2021	Muralidharan M.S. Vs Technology Frontiers India Private Limited	K. Gaurav Kumar, PCS Alpa Jain, PCS	R1 Sriram S, PCS For R. 3, 4, 5 & 11, P. Giridharan R.6, 7 & 10 Gauri Rasgotra, R.8 DhanishaGiri, For Ranghasayee, R.9 Kumarpal Chopra

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App(AT)/34/2022& IA No.394/2022	Shakti Equipments Pvt Ltd Vs M/s Shamel Projects India Pvt Ltd.	Amanchi Legal &Co	
8.	Comp App (AT)(Ins) No. 338/2022 & IA No 764/2022	Monitoring Committee through State Bank of India Vs Ghanshyam Surajbali Kurmi & anr	Vipin Warriar	
9.	Comp App (AT)(CH)(Ins) No. 127/2022 & IA No. 298 & 299/2022	Employees Provident Fund Organisation Vs T. Sathisan RP & 2 Ors	Aravind Rajagopal	T Ravichandra R1 Sandeep Bajaj R2 Asav Rajan R3

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT)(CH) No. 47/2021 & IA No. 552/2021	Glowell Educare Pvt Ltd. Vs Joseph Mathew	Anil D. Nair	Shawn Jeff Christopher For Joseph Matthew
11.	Comp App (AT)(CH)(Ins) No. 344/2021 & IA No. 712/2021	Tomy Augustine Vs Hindustan Newsprint Ltd & 2 Ors	Sandeep Gopalakrishnan	Srishti Thukral
12.	Comp App (AT)(INS) No.245/2022 (Contempt Case (AT) NO 5/2022&IA No 631,636/2022)	V Karthikayan Vs M S Viswanathan	Ravi Rajagopalan	ML Ganesh-R2 T.Ravichandran-R3
13.	Comp App (AT)(Ins)No. 321/2022 & IA No. 678,679,680/2022	Pradeep Ranganathan Vs Mudappalur Varieth Gangadharan	Adithya Reddy	TK Bhaskar
14.	Comp App(AT)(CH) No. 88/2022 & IA No. 760,761 and 762/2022	Mr. Mayank Agarwal - Director Vs M/s. Technology Frontiers (India) Private Limited	P.H. Arvinth Pandian Edward James, Advocate	Sriram Srivatsan
15.	Comp App (AT) (Ins) No. 348/2022 & IA No.779,780,781, 782/2022	Industrial Venture Capital Limited Vs Mudappallur Varieth Gangadharan Member Monitoring Committee and	CV Shailendran	TK Bhaskar for R1 AG Sathyanarayanan Rohan Rajasekaran

		Former Resolution Professional M/s. Neptune Inflatables Limited		
16.	TA (AT) - 55/2021, Comp App (AT) No.128/2019	Regal Machine Tools Private Limited & Ors. Vs Mrs Kaushy Lal & Ors	Mani Bhushan Sinha Sunil Kumar	Naman Joshi, Gokul Plaha ,Shagun Singh- for R1 to R4 Nishanth Patil, Vidit Monga, Chirag Jain for R5
17.	Comp App (AT)(CH)(Ins) No. 197/2021 & IA No. 399,400 &488/2021	Artur Vlatimirovich Nikitin Vs Pegasus Asset Recovery P Ltd	Adeesh Anto Ajesh Kumar S. Sakthivel	Dinkar Singh Ravindra Beleyur RP
18.	Comp App (AT)(INS) No 148/2022 & IA No. 346,345/2022	BV Gautham Vs Clarke Energy India Pvt Ltd	T.K Bhaskar	Yogesh Kanna for R1

Copy to:

**By the order of Hon'ble Member (J)
(Chennai Bench)**

1. Notice Board

2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link – vcnclatchennai5@gmail.com